

<b>FORM A</b> <b>PUBLIC ANNOUNCEMENT</b> [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] <b>FOR THE ATTENTION OF THE CREDITORS OF SASA MUSA SUGAR WORKS PVT. LTD.</b>	
RELEVANT PARTICULARS	
1. Name of corporate debtor	SASA MUSA SUGAR WORKS PVT. LTD.
2. Date of incorporation of corporate debtor	21/03/1933
3. Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15432WB1933PTC007599
5. Address of the registered office and principal office (if any) of corporate debtor	Mercantile Building, 9/12 Lalbazar Street, Kolkata - 700001
6. Insolvency commencement date in respect of corporate debtor	17/11/2022
7. Estimated date of closure of insolvency resolution process	16/05/2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	SHRI SACHIN GOPAL JATHAR IBBI Regn. No. IBBI/IPA-002/IP-N00640/2018-2019/11968
9. Address and e-mail of the interim resolution professional, as registered with the Board	B-1/8, Samadrita, EKTP Phase-III, EKT, Kolkata, West Bengal-700107 Email: <a href="mailto:sgjathar.ip@gmail.com">sgjathar.ip@gmail.com</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional	AAA Insolvency Professionals LLP, Kolkata Office- Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata-700019, Email – <a href="mailto:ibc@sasamusasugar.com">ibc@sasamusasugar.com</a>
11. Last date for submission of claims	03/12/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. Relevant Forms and Details of authorized representatives are available at:	<a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> N/A
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of <b>Sasa Musa Sugar Works Private Limited</b> on 17/11/2022.</p> <p>The creditors of <b>Sasa Musa Sugar Works Private Limited</b>, are hereby called upon to submit their claims with proof on or before 03/12/2022 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;"><b>Sachin Gopal Jathar</b> Insolvency Professional</p>	
<b>Date : 18/11/2022</b>	<b>IBBI Regn. No.- IBBI/IPA-002/IP-N00640/2018 -2019/11968</b>
<b>Place : Kolkata</b>	<b>AFA: AA2/11968/02/21122/201583   Valid Upto: 21/11/2022</b>